

NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 209/16	TP 81/17	For compliance of office objections raised by Registry	433(e)	Janardhana K.Vs.Cranes Software Int.Natl.Ltd.

SL.	NAME (IN CAPITAL)		SIGNATURE	
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM		

VIVELL. B.N 9148587799 Operational Creditor

ORDER

Counsel for Petitioner is present. He has filed memo along with annexures. Registry to verify and put up. List it on 02.02.2018.

Member (T)

Member (J)

1 Juny 8N